

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.02.2021 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 632 of 2020	Aparna Enterprise Ltd. Vs. SJR Prime Corporation Pvt. Ltd.	Vishal Ganda	Aishwarya Chaudhary
<b>2.</b>	Comp. App. (AT) No. 94 of 2020	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors.  <b>With</b>	Dr. Raj Singh	Gaurav M Liberhan
<b>3.</b>	Comp. App. (AT) No. 95 of 2020	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi

**10:30 AM**

**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

<b>4.</b>	Comp. App. (AT) (Ins) No. 814 of 2020	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors.	Ajay Roy	Chitranshul A.Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
<b>5.</b>	Comp. App. (AT) (Ins) No. 74 of 2021	Bank of Baroda Vs. Pankaj Dhanuka Insolvency Resolution Professional for Lanco Kondapalli Power Ltd.	Praveena Gautam	Misha

### **For Admission (Fresh Cases)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Nandkishore Vishnu Deshpande & Ors.	Smriti Churiwal	
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<b>7.</b>	Comp. App. (AT) (Ins) No. 98 of 2021	Kuldeep Verma Resolution Professional K.S Oils Ltd. Vs. State Bank of India and Ors.	Jitender Ratta	
<b>8.</b>	Comp. App. (AT) (Ins) No. 109 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd.	Ankur Singhal	
<b>9.</b>	Comp. App. (AT) (Ins) No. 110 of 2021	IIFL Finance Ltd. (Formerly India Infoline Finance Ltd.) Vs. AVJ Developers (India) Pvt. Ltd. and Anr. (through RP)	Suresh Dobhal	
<b>10.</b>	Comp. App. (AT) (Ins) No. 114 of 2021	Sudhir Agarwal Vs. CHD Developers Ltd. & Anr.	Shivek Trehan	C.S. Gupta
<b>11.</b>	Comp. App. (AT) (Ins) No. 115-116 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta and Anr.	Aditya Nayyar	
<b>12.</b>	Comp. App. (AT) (Ins) No. 117 of 2021	Vidharbha Industries Power Ltd. Vs. Axis Bank Ltd.	Mahesh Agarwal	Vishal Binod

**For Admission (After Notice)**

<b>13.</b>	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
<b>14.</b>	Comp. App (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakshmi Bank Ltd. & Anr.	S. Gowthaman	Ashwini Kumar Singh-R1
<b>15.</b>	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
<b>16.</b>	Comp. App. (AT) (Ins) No. 767 of 2020	Stressed Assets Stabilisation Fund (SASF) Vs. Punjab National Bank & Ors.	Sidhartha Barua	Abhay Anand-R1 T. Sathisana-RP T. Ravichandran-RP

<b>17.</b>	Comp. App. (AT) (Ins) No. 869 of 2020	Mahesh Hardware & Pipes Pvt. Ltd. Vs. Jains & Alliance Palm Ventures Pvt. Ltd.	Ishani Banerjee	K. V. Jagdishvara
<b>18.</b>	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
<b>19.</b>	Comp. App. (AT) (Ins) No. 45 of 2021	9M Corporation Vs. Naresh Verma & Ors.	Hitesh Sachar	Atul Sharma Mehak Khurana-R2

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>20.</b>	Comp. App. (AT) (Ins) No. 449 of 2020  <b>Part Heard</b>	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
<b>21.</b>	Comp. App. (AT) (Ins) No. 504 of 2020  <b>Part Heard</b>	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3
<b>22.</b>	Comp. App. (AT) (Ins) No. 746 of 2020  <b>Part Heard</b>	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

**Note: The Court will rise at 03:00 PM.**

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
Registrar